



**Central Administrative Tribunal
Principal Bench**

**C.P. No. 451/2019
in
O.A. No. 4481/2018**

This the 16th day of December, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

S.D. Dwary, aged 69 years (Approx.)
S/o Late Sh. Kameshwar Dutta Dwary,
64 B 1stFloor, Pocket-2
Paschim Vihar, New Delhi-110063.

... Applicant

(By Advocate: Sh. K.M. Singh)

VERSUS

1. SH. SANTOSH KUMAR MALL,
The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

2. MRS. P.B.S. USHA
The Deputy Commissioner,
KVS Regional Office,
EB Block, Sector-I,
Salt Lake, Kolkata, W.B. 700064

... Respondents

(By Advocate: Sh. U.N. Singh)

ORDER (Oral)



Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):

Sh. K.M. Singh, learned counsel appeared on behalf of the applicant. Sh. U.N. Singh, learned counsel appeared on behalf of the respondents.

2. Learned counsel for the respondents submits that the order dated 06.12.2018 of the Tribunal has been complied with by the respondents.

3. Learned counsel for the applicant has received a copy of the aforesaid order passed by the respondents before the court. However, he submits that as he has received the copy of the order today, CP may be closed with liberty to seek remedy as per law, if any grievance subsists.

4. Accordingly, CP stands closed with the aforesaid liberty to the applicant. Notices are discharged.

(Pradeep Kumar)
Member (A)

/akshaya/

(Justice Vijay Lakshmi)
Member (J)